## RAJASTHAN HIGH COURT, JODHPUR NOTICE

No. I/A(iii)(a)(1)/05/2023

Dated:-

1.Bhikesh Bishnoi S/o Hanumna Bishnoi, 108, Shiv Colony, Near Konark Cinema, Shikargarh, Jodhpur-342015
E-mail- bhikeshbishnoi29@gmail.com

2.Rahul Mahawar S/o S D Mahawar.
Plot No. 40, Awadhpuri First, Mahesh Nagar,
Jaipur-302015
E-mail- rahulmahawar81@gmail.com

3.Parul Vaishnav D/o Dharmendra Vaishnav, 266/36,Govind Niwas, Opp. Shankar Namkeen, Jawahar Nagar, Ajmer -305001 E-mail- <u>iparulvaishnav24@gmail.com</u>

You are informed that upon declaring provisionally successful in the recruitment to the post of System Assistant, you were offered appointment as Probationer Trainee System Assistant vide order No. Estt/HC/2025/264 dated 29.05.2025 with the direction to join your duties upto 13.06.2025 but you failed to join the duties in the stipulated time.

You are, therefore, directed to join your duties upto 28.08.2025 if you so desire, failing which your appointment to the post of System Assistant would be cancelled, automatically.

Registrar (ADMN.)

**No.** I/A(iii)(a)(1)/05/2023 12427

Date: 18/08/2025

Copy to D.I.O, Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on official webstite of Rajasthan High Court.

Registrar (ADMN.)